

ITEM NO.19
ON II

REGISTRAR COURT. 1

SECTI

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR MRS.

RACHNA GUPTA

Criminal Appeal

No(s).

2152/2013

(s) SHEO NARAIN @ BARDI & ANR.

Appellant

VERSUS

t(s) STATE OF U.P.

Responden

(with office report)

Date : 21/04/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr Vipin Kumar Saxena, Adv.
Mr. Yash Pal Dhingra, Adv.

For Respondent(s)

Mr Mukul Singh, Adv.
Mr. Gaurav Dhingra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

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Service of notice of lodgement of petition of appeal is
complete. No additional documents have to be filed a
mentioned by the ld. Counsels for the parties.
Matter is complete. Registry to process for listin
before the Hon'ble Court as per rules.

Signature Not Verified

Digitally signed by
Hema Joshi
Date: 2015.04.23

17:24:03 IST
Reason:

(RACHNA GUPTA)

Registrar